

(f) the number of persons abducted by the terrorists in J&K during the last four months; and

(g) the number of terrorists apprehended/killed during the period?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) :

(a) Yes, Sir.

(b) The names of foreign tourists with their nationalities are as below :-

- | | | | |
|------|--------------------------|---|--------------------|
| i) | Shri D.F. Hutchings | - | US national |
| ii) | Shri John Childs | - | -do- |
| iii) | Shri P.S. Wells | - | British national |
| iv) | Shri K.C. Mangam | - | -do- |
| v) | Shri Dirh Hasert | - | German national |
| vi) | Sh. Ostro Hans Christian | - | Norwegian national |

Of the above named person, US national Shri John Childs, however managed to escape from the clutches of the abductors and was subsequently rescued by the State authorities.

(c) Al-Faran, a militant outfit, has owned the responsibility for abduction and has demanded release of 22 arrested militants (Out of 22 militants, one is already on bail) including some foreign mercenaries.

(d) A contingent of security forces has been deployed to trace the kidnapped foreigners taking all necessary precautions to ensure that the safety of the hostages is not jeopardised as a result of search operations.

(e) Patrolling in the sensitive areas as well as tourist resorts in the Valley has been intensified and pickets manned by Security Forces have been established to check recurrence of such incidents. Police and Security Forces have been instructed to render all possible help and assistance to the tourists.

(f) 174 persons were abducted by militants during the period from 1.3.95 to 30.6.95.

(g) :- Terrorists apprehended during the period 1.3.95 to 30.6.95 = 1142

Terrorists killed during the same period =540.

K.V.I.C.

*48. SHRI RAM NIHOR RAI :

SHRI RAJ NARAIN :

will the Minister of INDUSTRY be pleased to state:

(a) the main recommendations of the High power Committee for the development of Khadi and Village Industries Commission and funds allocated during the last two years;

(b) whether the committee has recommended direct funding to the Societies and to the Scheduled Caste/women entrepreneurs;

(c) if so, the details thereof,

(d) whether any simplified procedure has been formulated to enable Societies entrepreneurs to procure loan from the Nationalised Bands and the financial institutions; and

(e) if so, the details thereof;

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN)

(a) The main recommendations of the High Power Committee on Khadi and Village Industries Sector are as under :-

1. Creation of 2 million new jobs during the remaining period of the Eighth Five Year Plan.

2. Production of Khadi to be increased from the present level of 100 million sq. meters to 200 million sq. meters by the terminal year of the plan.

The funds allocated during the last two years are as under :-

1993-94	-	Rs. 208 crores
1994-95	-	Rs. 216 crores

(b) and (c) . The Committee has recommended that KVI Boards should promote institutions exclusively formed by women, SC, ST, OBC, and persons belonging to minority community.

(d) and (e) : The Khadi and Village Industries Institutions were facing difficulty in availing of the bank finance. In order to ensure flow of institutional finance to the KVI sector, Government of India has announced a scheme under which the banking system would provide Rs. 1,000 crores on consortium basis to the KVIC which would, in turn, lend it to the viable KVI units either directly or through State KVI Boards. The Central Government will guarantee the loans given by consortium of banks to KVIC. State Government will guarantee the bank loan given by KVIC to State KVI Boards. To the extent of guarantee offered by the State Governments, the Central Government guarantee would be covered by counter-guarantee.

Lokpal Bill

*49. SHRI PROMOTHE MUKHERJEE :

SHRI MUHI RAM SAIKIA :

will the PRIME MINISTER be pleased to state :

(a) whether the Government is seriously considering a proposal to set up a Lokpal to probe corruption charges against Ministers and Bureaucrats;

(b) if so, whether the views of the various political leaders have been sought before setting up a Lokpal;

(c) if so, the details thereof; and

(d) by when the Lokpal is likely to be set up and start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRIMATI MARGARET ALVA) :

(a) and (b) : Yes, Sir.

(c) Out of 49 Members of Parliament addressed in the matter relating to Lokpal Bill, 5 Members have responded till 27.7.95.

(d) Establishment of Lokpal is dependent on the response of Members of Parliament who have been addressed in the matter.

[Translation]

Funds For Population Project

*50. SHRI ARVIND TRIVEDI :

will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some states have not utilised the funds provided for the population projects;

(b) if so, whether the Union Government have issued directives to such States for utilising the said funds:

(c) the names of these States to whom directives have been issued and the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) :

(a to (d) . In order to ensure implementation of the projects, sufficient funds are released by the Government of India to States where India Population Projects are being implemented. Monitoring of progress of projects and utilisation of funds as per Project objectives is done on a monthly basis at the Government of India. Communications at appropriate levels of the Government .Communications at appropriate levels of the State Government for all Projects are sent from time to time to speed up the progress of activities and utilisation of funds under the Projects.

[English]

Fuel Efficiency of Vehicles

*51. SHRI GEORGE FERNANDES :

will the Minister of INDUSTRY be pleased to state:

(a) whether there has been any concerted efforts to bring about improvement in the fuel efficiency of vehicles viz. cars, scooters, trucks, buses, trains, airplanes and shipping;

(b) if so, the efficiency that has been achieved between 1973 and 1994;